

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2993
ANSWERED ON:13.12.2006
IMPLEMENTATION OF CENTRALLY SPONSORED SCHEMES BY PRIS
Barman Shri Ranen

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Union Government has made efforts to ensure that different Central Schemes or Centrally Sponsored Schemes are implemented directly by the Panchayati Raj Institutions (PRIs); and

(b) if so, the details thereof and the results achieved as a result thereof ?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): Yes, Sir. The Union Government has been making continuous efforts to ensure that different Central Schemes or Centrally Sponsored Schemes, especially those relating to the items listed in the Eleventh Schedule of the Constitution, are planned and implemented directly by the Panchayati Raj Institutions in accordance with the provisions of Article 243G read with Article 243 ZD of Parts IX and IXA of the Constitution. Efforts have also been made to ensure that Panchayati Raj Institutions are declared as the 'principal authorities' for the planning and implementation of these schemes. Results achieved so far have been catalogued in The State of the Panchayats Report - A Mid Term Review & Appraisal which was laid on the Table of both Houses of Parliament on 23.11.2006.